

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.112
C.P.(IB)/14(MP)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Tehseen Khan

.....Applicant

Order delivered on 21/04/2023

Coram:

Ashok Kumar Bhardwaj, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Noopur K Dalal

For the Respondent : Ld. Adv. Mr. Amann Sharma

ORDER

In view of the pendency of WPC 772/2022 before the Hon'ble Supreme Court, in which the vires of Section 94 IBC, 2016 is under challenge, the hearing in the captioned petition stands deferred to 27.07.2023.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Braj Mohan/Neeraj

Sd/-

ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)